

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 426 of 2003

Jabalpur, this the 8th day of July 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Anil Dubey aged about 40 years,
S/o Shri G.S. Dubey, R/O 173 F-H
Scheme No.54 Vijay Nagar Indore.

APPLICANT

(By Advocate - Shri M.K. Verma)

VERSUS

1. Union of India, through Secretary,
Department of Urban Development and
Employment, New Delhi.
2. Director General, Central Public Works
Department, "A" Wing, Nirman Bhawan,
New Delhi - 110001
3. Superintending Engineer (Electrical)
Bhopal Central Electrical Circle,
Nirman Sadan, Bhopal M.P.

RESPONDENTS

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

The applicant in the OA claims that the respondents have not promoted the applicant from the post of Junior Engineer (Electrical) to Assistant Engineer (Electrical) in the C.P.W.D. even after he passed the limited Departmental Examination. The result of the examination had been declared by the Department on 17.3.2003 (Annexure A/1), which shows that the applicant passed the departmental examination. His name appears at serial No. 10 in the year 2001-02 for the category of Electrical Engineer. He further states that the applicant was recommended for promotion vide Annexure A/2. The promotion orders have been issued by the C.P.W.D. by order dated 31st March 2003 (Annexure A/3) in which applicant's name does not appear. A few of his colleagues

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who were junior to the applicant namely Shri Samar Bahadur, serial No. 11, Shri Chandrakant Jaiswal, serial No. 12 and several others have been promoted. The applicant has made a representation to the Department on 01.4.2003 (Annexure A/4). However this representation has not yet been decided by the competent authority and the applicant has not been informed anything in this regard.

2. OA is decided at this stage with a direction to the competent authority in the C.P.W.D. to pass a speaking order on the representation of the applicant within a period of 2 months of receipt of copy of this order and communicate the decision to the applicant.

3. OA stands decided accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

D.C. Verma
(D.C. Verma)
Vice Chairman (J)

"SA"

पृष्ठांकन सं. ओ/न्या..... जलपुर, दि.....
प्रतिनिधि अद्य दिनांक.....

- (1) समिति, उच्च प्रशासनिक विभाग, जलपुर
- (2) अधिकारी श्री/महिला अधिकारी, जलपुर
- (3) प्रशासनिक विभाग, जलपुर
- (4) विधायक, उच्च प्रशासनिक विभाग, जलपुर

on X term
RSP a.o.d. with petition

Khal
अ. राजराजे 10/7/03

*Recd fm
10/7/03*